

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

Appeal No. 131 of 2024

Hem Multi Commodities Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Suyash Bhandari, Advocate with Mr. Juan D'Souza Advocate
i/b Mindspright Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, and
Mr. Yash Sutaria, Advocates i/b. M/s. K. Ashar & Co. for the
Respondent.

ORDER:

1. Since the interim orders had been passed earlier in the
similar appeals, the appellants are also entitled for the same relief.
Considering this fact, the effect and operation of the impugned
order is stayed till further orders.

2. Adjourned, due to non-availability of the bench. List for
admission on April 15, 2024.

Ms. Meera Swarup
Technical Member